

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO.238

**FINANCE DEPARTMENT
(Salaries)**

NOTIFICATION OF THE ENTRUSTMENT OF THE CONSULTANCY SERVICES TO MESSRS WATER AND POWER CONSULTANCY SERVICES LIMITED UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O. Ms. No. 278, Finance (Salaries), 19th November 2014, Karthigai 3, Jaya, Thiruvalluvar Aandu-2045)

No. II(2)/FIN/701(a)/2014.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of the Consultancy Services to Messrs. Water and Power Consultancy Services Limited 'on nomination basis' for preparation of Detailed Project Report, Rapid Environmental Impact Assessment Study, Preparation of Tender documents and assisting in evaluation of Tender, Project Management Consultancy Services and Post Project Evaluation Study for desilting of Vaigai, Pechipparai, Mettur, Amaravathy Reservoirs and Srivaikundam Anicut.

T. UDHAYACHANDRAN,
Secretary to Government (Incharge).